GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 4898 TO BE ANSWERED ON 1st April, 2025

Promote Fishing Practices

4898. Smt. Rachna Banerjee:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the measures taken to promote sustainable fishing practices in the country and how is the Government ensuring that they are effectively implemented;
- (b) the actions taken to minimize post-harvest losses in the fisheries sector, particularly in areas where storage and transportation infrastructure is limited;
- (c) the details of initiatives in place to support the livelihoods of traditional and small-scale fishermen, especially in coastal and remote regions;
- (d) the manner in which depletion of fish stocks in certain regions is managed and the strategies in place to prevent overfishing;
- (e) the details of modern technologies (such as satellite tracking, advanced nets and better fishing equipment) used to improve efficiency and reduce bycatch, if so, the details thereof; and
- (f) the steps taken to ensure fish remains an affordable source of nutrition for the growing population, especially in low-income regions?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

(a): 'Fisheries' is a state subject. While the governance of fisheries in the territorial waters of 12 nautical miles falls under the domain of the State Governments, fisheries in the Exclusive Economic Zone (EEZ) and beyond is the subject of the Union Government. The 'National Policy on Marine Fisheries, 2017' (NPMF, 2017) notified by the Department of Fisheries, Government of India provides guidance for sustainable harnessing of marine resources in the country. The conservation and management measures implemented for sustainable harnessing of marine resources *inter alia* include 61 days of annual fishing ban, Ban on destructive fishing practices viz. paired bottom trawling or bull trawling and use of artificial and LED lights in fishing, marine protected areas (MPAs) and protection of endangered, threatened and protected (ETP) species, Turtle Excluder Devices (TEDs) in trawl nets, fishing gear and mesh-size regulations, minimum legal size (MLS) of fishes, spatial-temporal restrictions, and zonation of fishing areas by the coastal States/UTs, etc.

The Department of Fisheries, Government of India is implementing a flagship scheme "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with a vision of ecologically healthy, economically viable and socially inclusive fisheries sector that contributes towards economic prosperity and well-being of fishers in a sustainable and responsible manner. Under PMMSY, the activities such as sea ranching and installation of artificial reefs are supported for the first time by the Government across entire coastline of India for enhancing the fish stocks and supporting livelihood of fishers. Besides, the activities such as mariculture including seaweed cultivation, open sea cage culture, bivalve culture and ornamental fisheries are also promoted under PMMSY to reduce the fishing pressure in the nearshore waters and enhancing marine production. Advisories are also issued to coastal States/UTs from time to time for preventing juvenile fishing and promoting sustainable fishing practices.

- (b): Government schemes including PMMSY are aimed at reducing the post-harvest losses by development and modernization, strengthening of fisheries post-harvest infrastructure, value chain and marketing infrastructure including construction/ modernization and upgradation of fishing harbours/fish landing centres, setting up of markets and marketing infrastructures, providing cold-chain of transportation and storage facilities. During the last 10 years, the Government of India has approved the projects for construction/modernization of 67 Fishing Harbours and 50 Fish Landing Centres at a total cost of Rs 9,735.89 crore for safe landing and berthing of about 48,000 fishing vessels, benefitting 9 lakhs fishers and associated stakeholders. Further, the Gol has also created a dedicated fund namely 'Fisheries and Aquaculture Infrastructure Development Fund' (FIDF) with a corpus of Rs 7522.48 crore in 2018-19 for providing the concessional finance. Gol has also supported for improvements in the transportation & logistics network including processing facilities. This includes 27,189 fish transportation facilities, 6,916 fish retail markets, wholesale markets and fish kiosks, 11 integrated aquaparks, 1,725 fish feed mill/plants & ice plant/cold storages and 128 value added enterprise units. Three Modern and Smart Fish Markets are being developed with facilities such as loT, e-Trading, green technology, logistic supply chain integration, etc.
- (c): DoF, GoI is taking various steps under the PMMSY towards providing financial assistance to fishers, which includes livelihood and nutritional support provided annually to ~5.94 lakh fisher families during the fishing ban and lean periods. Besides, the Group Accident Insurance Scheme cover was increased from ₹1 lakh to ₹5 lakh benefiting 32.16 lakh fishers. The empowerment of fisheries cooperatives and entrepreneurship has been prioritized through the establishment of 2,195 Fisheries Farmer Producer Organizations (FFPOs). Additionally, 63 FFPOs have been integrated into the Open Network for Digital Commerce (ONDC), improving access to markets and fair pricing. Under the PMMSY, financial assistance is also provided to traditional fishers for acquisition of deep-sea fishing vessels, upgradation of existing fishing vessels for export competence, procurement of boats and nets by traditional fishers for better catch, vessel communication and support system and safety kits to ensure safety of fishermen at sea.
- (d): The Government has taken several steps to increase the fish stocks, such as implementation of uniform fishing ban during monsoon season, ban on destructive fishing methods, discouraging juvenile fishing, installation of artificial reefs, promoting sea ranching, alternate/additional livelihood to coastal communities to reduce fishing pressure etc. The potential of fishery resources are estimated in regular intervals by committee of experts to ascertain the status of fish stocks and revalidation of potential of fishery resources in the Exclusive economic Zone of India. The sustainable fisheries in the maritime zones of India is ensured by way of implementation of laws, regulations and policies at national and state levels. As per the report of Marine Fish Stock Status of India 2022, published by ICAR-Central Marine Fisheries Research Institute (CMFRI), the marine fish stocks of the Indian waters are in good health and 91.1% of the 135 fish stocks evaluated in different regions during 2022 were found sustainable.
- (e) The NPMF, 2017 *inter alia* recommends the use of Information Technology (IT) and Space Technology (ST) to ensure optimum use for harnessing the benefits in support of the fisher community. The DoF, GoI through its schemes and programs, has promoted use of IT and ST for various applications for the benefits of fishers such as providing real-time Potential Fishing Zone (PFZ) advisories and weather forecasts to fishers, use of Vessel Monitoring System/Automatic Identification System, safety kits to fishers for their safety. The Vessel Communication and Support System (VCSS) is provided to ensure safety of fishermen at sea. The bycatch could undermine the integrity of the marine ecosystem, therefore, DoF, GoI is providing 100% financial assistance to fishers shared between Centre and State/UTs in the ratio of 60% Central share and 40% State share without any share of fisher/beneficiary, for installation of Turtle Excluder Device (TED).
- (f): The availability of fish and fish products throughout India is ensured through promotion of sustainable and responsible fishing practices, conservation and optimum utilization of fishery resources, promotion of aquaculture and reduction in post-harvest losses. Moreover, the DoF, Gol has been implementing various schemes and programs which *inter alia* promotes various activities for enhancing production and productivity of fishery resources, ensuring availability of fish as an affordable source of nutrition for the growing population, especially in low-income regions.
